बौद्धिक संपदा
भारत
एकस्व/अभिकल्प/व्यापार चिह्न
भौगोलिक उपदर्शन/ कॉपीराइट
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
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GOVERNMENT OF INDIA
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Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

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संख्या/No CGPDTM-11034/1/2020-CGOFFICE/ (Riv)/133 Date: 07 .05.2025

OFFICE ORDER

In partial modification of the Office Order No CGPDTM-11034/1/2020-CGOFFICE/111 dated 18.03.2025, a Committee comprising the following Officers/Officials is hereby constituted by the Office of the CGPDTM to preliminarily determine the workflow regarding the Reporting and Reviewing Authority for APARs of officers/officials (Group A, B [Gazetted & Non-Gazetted], and Group C) working under the administrative control of the O/o CGPDTM.

1. Shri. N.K. Mohanty, Sr. Joint Controller of Patent and Designs, Mumbai
2. Shri. S.K. Pandey, Sr. Joint Registrar of TM, GI & Copyright, Mumbai
3. Shri. C.N. Shashidhara Joint Controller of Patent and Designs & HO Patent office, Chennai
4. Smt. Clitty Shaju, Dy. Registrar of TM, GI & Copyright and HO TMR, Mumbai
5. Smt. Rekha Vijayam, Joint. Controller of Patent and Designs, Patent office, Delhi
6. Smt. Sharmistha Ghosh, Joint Controller of Patent and Designs & HO Design Office, Kolkata
7. Shri. Vinod Kumar, Joint Controller of Patent and Designs, Patent Office, Delhi
8. Shri. Kamal Singh Goondli, Joint Controller of Patent and Designs, Patent Office, Mumbai
9. Smt. Agnita Banerjee, Examiner of TM, GI & Copyright, Kolkata
10. Shri.Sankar Narayan, Administrative Officer, Patent Office, Mumbai
11. Smt. Sayali, Deogekar, Library and Information Assistant, TMR Mumbai.
12. Smt. Vaishali, Zinjarde, Receptionist, Patent Office, Mumbai.

2. The Committee shall carry out its functions in accordance with the SOP and in compliance with DoPT norms.

3. The Committee shall submit a preliminary report suggesting any changes required for a smooth APAR workflow. After circulation of the draft workflow and consideration of representations, the Committee shall submit the final workflow to this office within two weeks from the date of this order.

4. This Committee shall remain in effect until further orders. It shall complete this APAR-related work annually in a timely manner.

5. This issues with the approval of the CGPDTM.

07/5/25

(Hemant S. Borale)
Director

To:
All concerned Officers/Officials listed above.

Copy to:
1. Head of Office, O/o CGPDTM – Patent and Design Office, TMR & GI, RGNIIPM, Copyright, SICLDR, and IT offices of Mumbai, Delhi, Chennai, Kolkata, Ahmedabad, and Nagpur.
2. Office Order File.
3. Guard File.
4. Hindi Anubhag – for translation.